

take to renovate these caves ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The centrally protected monuments at Ajanta, Ellora and Elephanta caves are in fairly good state of preservation. In addition to annual upkeep and maintenance, structural repair, chemical conservation and environmental development are carried out as per their actual need, depending on archaeological norms.

(b) and (c) Does not arise.

#### Posting of Doctors

5554. SHRI L. RAMANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal to transfer of doctors, who have been working at one hospital/dispensary in Delhi for more than ten years, to rural areas/remote areas irrespective of their seniority during the current year;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) Transfers of doctors, posted in CGHS dispensaries, are generally effected on rational basis. Hospital doctors and specialists are transferred keeping in mind interinstitution deficiencies.

There are hardly any rural dispensaries in Delhi.

#### Employment Assurance Scheme

5555. SHRI KESHAB MAHANTA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the name of districts in Assam where Employment Assurance Scheme is in operation;

(b) the name of districts which are likely to be included in this scheme during 1997-98; and

(c) the amount of grant provided for this purpose during 1996-97 ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) All the Districts of Assam have been covered under Employment Assurance Scheme (EAS).

(c) Central assistance amounting to Rs. 10,820.00

lakhs has been released to Assam during 1996-97 under EAS.

#### AID to Maharashtra for Family Planning Programme

5556. SHRI MADHUKAR SARPOTDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total Grant-in-aid given to Maharashtra in the year 1996-97 for the family planning programme;

(b) whether Government of Maharashtra has not utilised the Grant-in-aid in full; and

(c) if so, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) A sum of Rs. 11734.71 lakhs (in cash and kind) has been provided to State Government of Maharashtra during 1996-97.

(b) and (c) The expenditure/utilisation reports are normally received from the State Government after 2 to 3 months from the close of the financial year and therefore, report for 1996-97 is expected to be received around June 1997.

#### Laboratory Staff Federation Demands

5557. DR. ASIM BALA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a representation was received in November, 1996 from University and College Laboratory Staff Federation of India urging for inclusion of entire Laboratory Technical Staff of Universities and colleges under University Grants Commission Pay Scale;

(b) whether any decision has been taken in the matter;

(c) if so, the details thereof; and

(d) if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

#### Jurala Project

5558. SHRI SHIVANAND H. KOUJALGI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Andhra Pradesh Government has increased the Dam height of Jurala;

(b) if so, whether the clearance of the Central Water Commission and Planning Commission has been obtained;

(c) whether the Maximum flood discharge capacity of Jurala Project is less than the upstream project located in Karanataka; and

(d) if so, whether it is safe when such flood is discharged by the upstream project and the remedial steps contemplated by CWC ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Government of Andhra Pradesh has constructed Jurala Project with Full Reservoir level (FRL) of 318.516 metres with reference to the Bench Mark at Gadwal, Mahaboobnagar district. However, as per information received from Government of Andhra Pradesh in joint survey carried out by the Engineers of the States of Andhra Pradesh and Karnataka on 7.10.95 with reference to GTS Bench Mark at Raichur, the FRL of the Jurala Project works out higher.

(b) The project has been found acceptable by the Technical Advisory Committee in April, 1988 with certain conditions. The project has not been given clearance by the Planning Commission from investment angle.

(c) No, Sir. The maximum Flood Discharge Capacity of Jurala Project is 42,476 Cumec whereas the maximum Flood Discharge Capacity of Upper Krishna Project at Narayanpur which is upstream of Jurala Project is 37,945 Cumec.

(d) Does not arise.

#### Assistance for Rural Development

5559. SHRI K.P. NAIDU : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Andhra Pradesh Government has sought Rs. 135 crores assistance for rural development of the States;

(b) if so, the details thereof; and

(c) action taken to assist the State ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir. No request has been

received from State Government of Andhra Pradesh in the Ministry for sanction of Rs. 135 crores for the rural development.

(b) and (c) Does not arise.

#### Projects under CAPART

5560. SHRI T. GOVINDAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of projects sanctioned under CAPART in Kerala since its inception districtwise;

(b) the names of agencies in Kerala to which assistance has been provided through CAPART alongwith the locations thereof;

(c) the amount allocated, sanctioned and released so far to each of these agencies; and

(d) other details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (d) Statement giving details of number of projects sanctioned, number of voluntary organisations assisted and amount sanctioned by CAPART to voluntary organisations in Kerala, district-wise, since its inception and up to 31.3.1997, is attached. The amount released to the voluntary organisations in Kerala for the sanctioned Projects up to 31.3.1997 is about Rs. 13.52 crores.

#### Statement

*Details of number of projects sanctioned number of voluntary organisations assisted and amount sanctioned by CAPART to voluntary organisation in Kerala, district-wise, since its inception and upto 31.3.1997.*

Sl. No.	District	No. of projects sanctioned	No. of voluntary organisations Assisted	Amount sanctioned (Rs. in lakhs)
1	2	3	4	5
1.	Thiruvananthapuram	225	116	772.70
2.	Wayanad	25	12	131.66